

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2427
ANSWERED ON:03.12.2009
MULTI MEMBER UPSTREAM REGULATORY BODY
Dhruvanarayana Shri R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to make Directorate General of Hydrocarbons a multi-member upstream regulatory body in view of the increasing workload;
- (b) if so the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c) No, Madam. Directorate General of Hydrocarbons (DGH) is a technical arm of the Ministry of Petroleum & Natural Gas. Normally, a regulator in any field is required when a level playing field to all the parties (private & public) needs to be provided. However, in Indian upstream sector, the policies such as New Exploration Licensing Policy and Coal Bed Methane Policy already provide a level playing field to all companies, private or public, Indian or foreign to participate and obtain blocks for exploration of oil & gas in the bid rounds through international competitive bidding process.